

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1100  
ANSWERED ON:09.03.2005  
ACCIDENTS DUE TO OVERTAKING  
Athawale Shri Ramdas

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the number of road accidents has increased rapidly in the country due to uncontrolled overtaking;
- (b) if so, the year-wise and State-wise details thereof during the last three years till date;
- (c) whether the Hon'ble Supreme Court had issued any directives to check overtaking by city buses on November 20, 1997;
- (d) if so, the details thereof;
- (e) whether the Government has taken any steps in compliance with the directives of the Supreme Court; and
- (f) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a)&(b) : The data regarding number of road accidents due to uncontrolled over-taking is not compiled by this Ministry. However, the data containing details of road accidents on year-wise as well as state-wise basis is annexed.

(c)to(f) : Hon'ble Supreme Court in course of hearing of Writ Petition(Civil) No. 13029 of 1985 (M.C. Mehta vs. Union of India & Others), I.A. Nos. 7,8,9 & 10 had directed the police and other authorities of NCR and NCT of Delhi entrusted with administration and enforcement of Motor Vehicles Act and generally in control of traffic to inter-alia, ensure that transport vehicles are not permitted to overtake any other four-wheeled motorized vehicles. Enforcement and compliance of this direction is the responsibility of the State authorities of NCR and NCT of Delhi.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.1100 FOR ANSWER ON 9.3.2005 ASKED BY SHRI RAMDAS ATHAWALE REGARDING ACCIDENTS DUE TO OVERTAKING

STATEMENT SHOWING STATE-WISE ROAD ACCIDENTS IN INDIA DURING LAST THREE YEARS 2000 TO 2002.

All India /States /UTs. 2000 2001 2002

Andhra Pradesh	25398	30031	27634
Arunachal Pradesh	252	264	244
Assam	2492	2516	2625
Bihar	4397	2873	5339
Chhatisgarh	6913	8751	8664
Goa	2961	2818	3419
Gujarat	36029	32523	31735
Haryana	8206	8393	8748
Himachal Pradesh	2039	2371	2524
Jammu & Kashmir	4598	4610	5394
Jharkhand	3763	4028	4711
Karnataka	32397	33000	35784
Kerala	37072	38361	38762
Madhya Pradesh	23805	26239	26929
Maharashtra	71550	74521	66876
Manipur	506	409	520
Meghalaya	392	600	172
Mizoram	72	83	96
Nagaland	79	102	84
Orissa	6611	6405	6848
Punjab	3876	4171	4692
Rajasthan	19932	19999	20571
Sikkim	94	109	228

Tamil Nadu	48923	51978	53503
Tripura	524	544	624
Uttaranchal	877	1061	1117
Uttar Pradesh	16644	20473	20684
West Bengal	18979	16954	17974
A & N Islands	158	181	168
Chandigarh	455	492	494
D & N Haveli	84	88	80
Daman & Diu	66	53	68
Delhi	10245	9344	8699
Lakshadweep	6	6	3
Pondicherry	1054	1286	1484

Total 391449 405637 407497